

Annexure – 8

Name of the corporate debtor: Hanuman Tea Co Ltd

Date of commencement of CIRP: 29th April, 2025 (order received by IRP on 17/05/2025)

List of creditors as on: 9th June, 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amt covered by security Interest	Amt covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Pawan Trading Company (Proprietor: Rajesh Kr. Agarwal) 4A. Pollock Street, 107 Swaika Center, 1 st Floor, Kolkata - 700001	19ACMPA4061 H1ZP	31/05/25	15,33,836	15,33,836	Operational Creditor other than workmen, employees and government dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	The Claim have arisen due to non payment of dues against supply of several tea garden materials to Corporate Debtor
				15,33,836	15,33,836										

